

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 497/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Zester Vanijya Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

DEEPAK AGARWAL
ADV
PRASUN MUKERJEE
ADV

APPLICANT

Deepak Agarwal

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)